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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 54/NCLT/AHM/2017 c.w. Gujarat High Court CA no. 544/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

Name of the Company:

Pinetops Enterprise Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. VAEBHAUI PAMKH

ADVOCATE

PETITIONER

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ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Common representation received from Regional Director.

No representation received from other statutory authorities.

Representation of Official Liquidator received in Transferor Companies.

Petitioner shall reply if any within two weeks.

List the matter on 08.12.2017 for hearing.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 23rd day of November, 2017.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL